

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Redington India Ltd
Vs
S Selvanayagam

MAIN PETITION NUMBER : CP(IB)/273(CHE)/2021
(IA/MA) APPLICATION NUMBERS

IA/895(CHE)/2024

ORDER

Present: None for the parties.

Perused.

This application has been filed seeking condonation of delay of 33 days in filing the rejoinder.

The CP is listed on 28.05.2024.

Having gone through the reasons stated in the application, delay is condoned.

Rejoinder is taken on record. Copy be served on the Counsel for the Respondent.

IA/895(CHE)/2024 is accordingly **disposed of**.

List the main CP for hearing on **28.05.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**